

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (Civil) No. 313 of 2020

Sachidanand Yadav.Petitioner
-Versus-
The State of Jharkhand & Ors.Opp. Parties

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK

(Through: Video Conferencing)

For the Petitioner : Mr. Abhishek Sinha, Advocate.
For the Opp. Parties : Mr. Devesh Krishna, S.C. (Mines) III.

02/ 26.03.2021 It has been submitted by the learned Counsel appearing for the
Opposite Parties that the order of the Court has been fully complied with.

In view of the submission of the learned Counsel for the Opp. Parties,
no case of contempt is made out and hence the same is hereby dropped.

Accordingly, this Contempt Application stands disposed of.

[Dr. S.N.Pathak, J.]

P.K.S.